## Annexure-2

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

## NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of cre-			Details of claim admitted					Amount of contingent			Amount of claim und	
	ditor	Date of receipt		Amount of claim admitted		Amount covered by	related party?	% of voting share in CoC		mutual dues, that may be	dmitted	er verifica tion	
						guarantee				set-off			